GOVERNMENT OF INDIA

MINISTRY OF HOUSING AND URBAN AFFAIRS

RAJYA SABHA

UNSTARRED QUESTION NO. 1646

TO BE ANSWERED ON DECEMBER 27, 2018

IN-SITU REHABILITATION PROJECTS UNDER PMAY(U)

No. 1646 SHRI HUSAIN DALWAI: SHRI SANJAY SINGH:

Will the Minister of HOUSING AND URBAN AFFAIRS be pleased to state:

- (a) whether it is a fact that private developers have been given contracts under PMAY and if so, the details thereof, State-wise;
- (b) the details of slum areas where in-situ projects have been approved and implemented, Statewise;
- (c) the number of people already rehabilitated under each such project during the last two years, State-wise and year-wise; and
- (d) the details of funds approved, released and utilised for in-situ rehabilitation of existing slum dwellers using land as a resource through private participation?

ANSWER

THE MINISTER OF STATE (INDEPENDENT CHARGE) OF THE MINISTRY OF HOUSING AND URBAN AFFAIRS

(SHRI HARDEEP SINGH PURI)

- (a): Government of India has launched the Pradhan Mantri Awas Yojana (Urban) {PMAY (Urban)} mission on 25.06.2015 to provide central assistance to the implementing agencies through States and UTs for providing houses to all eligible families/beneficiaries. The mission envisages private sector participation under the In-situ Slum Redevelopment (ISSR) and Affordable Housing in Partnership (AHP) components of the PMAY(U). State-wise details of project proposals with participation of private developers considered under AHP & ISSR components of the PMAY(U) mission are at Annexure-I.
- (b) to (d): State-wise details of slums taken up under in-situ slum redevelopment programme using land as a resource through private participation and details of funds approved and released / utilized under such projects, are at Annexure-II

Details of houses constructed for slum dwellers including under In-situ slum rehabilitation during the last two years, State-wise and year-wise, are at Annexure-III.

State/UT wise details of projects for In-situ slums for Rehabilitation (ISSR) and Affordable Housing in Partnerships (AHP) through Private Developers under PMAY(U)

OI.			lums for ion (ISSR)	Affordable Housing in Partnerships (AHP)	
SI. No.	Name of the State	No of Projects	Houses Sanctioned (Nos)	No of Projects	Houses Sanctioned (Nos)
1	A&N Island (UT)	-	-	-	-
2	Andhra Pradesh	_	-	-	-
3	Arunachal Pradesh	_	-	-	-
4	Assam	_	-	-	-
5	Bihar		-	-	-
6	Chandigarh (UT)	_	-	-	-
7	Chhattisgarh	8	5,946	-	-
8	D&N Haveli (UT)	_	-	-	-
9	Daman & Diu (UT)	_	-	-	-
10	Delhi (UT)	_	-	-	-
11	Goa	_	-	-	-
12	Gujarat	109	56,026	2	42,533
13	Haryana	_	-	80	1,75,035
14	Himachal Pradesh	_	-	-	-
15	Jammu & Kashmir	_	-	-	-
16	Jharkhand	26	15,517	-	-
17	Karnataka	_	-	-	-
18	Kerala	_	-	-	-
19	Lakshdweep (UT)	_	-	-	-
20	Madhya Pradesh	4	2,172	-	-
21	Maharashtra	9	2,22,303	50	52,408
22	Manipur		-	-	-
23	Meghalaya	_	-	-	-
24	Mizoram		-	-	-
25	Nagaland	-	-	-	-
26	Odisha	3	7,300	-	-
27	Puducherry (UT)	-	-	-	-
28	Punjab	1	1,025	-	-
29	Rajasthan	-	-	-	-
30	Sikkim	-	-	-	-
31	TamilNadu	-	-	-	-
32	Telangana	-	-	-	-
33	Tripura		-	-	-
34	Uttar Pradesh	-	-	15	7,766
35	Uttarakhand	-	-	-	-
36	West Bengal	-	-	-	-
Total		160	3,10,289	147	2,77,742

State/UT wise details of Central assistance sanctioned and Released / Utilised along with details of projects for in-situ slums for Rehabilitation through Private Developers using land as resource for implementation under PMAY(U)

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SI. No.	Name of the State	Central Assistance Approved (Rs. in Cr.)	Central Assistance Released / Utilised	No of Projects	No of Slums taken up	Houses Sanctioned (Nos)
1	A&N Island (UT)	-	(Rs. in C <u>r</u> .)	-	-	-
2	Andhra Pradesh	1	-	-	-	-
3	Arunachal Pradesh	_	_	-	-	-
4	Assam	-	-	-	-	-
5	Bihar	-	-	-	-	-
6	Chandigarh (UT)	-	_	-	-	-
7	Chhattisgarh	59.46	7.12	8	11	5,946
8	D&N Haveli (UT)	-	-	-	-	-
9	Daman & Diu (UT)	-	-	-	-	-
10	Delhi (UT)	-	-	-	-	-
11	Goa	-	-	-	-	-
12	Gujarat	560.26	156.53	109	137	56,026
13	Haryana	-	-	-	-	-
14	Himachal Pradesh	-	-	-	-	-
15	Jammu & Kashmir	-	-	-	-	-
16	Jharkhand	155.17	-	26	123	15,517
17	Karnataka	-	-	-	-	-
18	Kerala	-	-	-	-	-
19	Lakshdweep (UT)	-	-	-	-	-
20	Madhya Pradesh	21.72	-	4	8	2,172
21	Maharashtra	2,223.03	-	9	406	2,22,303
22	Manipur	-	-	-	-	-
23	Meghalaya	-	-	-	-	-
24	Mizoram	ı	ı	ı	ı	ı
25	Nagaland	-	-	-	-	-
26	Odisha	73.00	0.85	3	4	7,300
27	Puducherry (UT)	ı	ı	-	ı	ı
28	Punjab	10.25	4.10	1	1	1,025
29	Rajasthan	ı	ı	ı	ı	ı
30	Sikkim	-	-	-	-	-
31	TamilNadu	-	-	-	-	-
32	Telangana	-	-	-	-	-
33	Tripura	-	-	-	1	-
34	Uttar Pradesh	-	-	-	1	-
35	Uttarakhand	-	-	-	-	-
36	West Bengal	=	=	-	1	-
	Total	3,102.89	168.59	160	690	3,10,289

Details of houses constructed for Slums dwellers including for In- Situ slum rehabilitation during last two years in schemes of Ministry of Housing and Urban Affairs

	Name of the State	Construction of houses completed		Houses Occupied by beneficiaries	
SI. No.		F.Y.	F.Y.	F.Y.	F.Y.
		2016-17	2017-18	2016-17	2017-18
1	A&N Island (UT)		_	-	
2	Andhra Pradesh	1,847	3,936	14,675	4,856
3	Arunachal Pradesh	-	-	-	-
4	Assam	53	127	113	141
5	Bihar	12,054	510	4,590	-
6	Chandigarh (UT)	4,960	-	218	-
7	Chhattisgarh	2,614	1,214	5,439	2,615
8	D&N Haveli (UT)	48	-	96	-
9	Daman & Diu (ÚT)	-	-	-	-
10	Delhi (UT)	4,080	-	747	338
11	Goa	-	-	-	-
12	Gujarat	14,875	6,842	19,771	15,163
13	Haryana	329	128	839	387
14	Himachal Pradesh	30	-	132	-
15	Jammu & Kashmir	177	51	181	51
16	Jharkhand	2,924	992	3,340	708
17	Karnataka	6,980	2,479	4,959	5,749
18	Kerala	42	679	588	220
19	Lakshdweep (UT)	ı	-	-	-
20	Madhya Pradesh	3,576	2,267	17,144	2,626
21	Maharashtra	10,279	3,817	23,929	7,852
22	Manipur	1	7	1	7
23	Meghalaya	228	-	95	-
24	Mizoram	103	27	14	-
25	Nagaland	493	81	-	-
26	Odisha	2,686	2,699	1,829	1,224
27	Puducherry (UT)	72	-	-	38
28	Punjab	192	2	1,716	17
29	Rajasthan	3,510	119	2,763	-
30	Sikkim	-	-	-	-
31	TamilNadu	2,423	418	6,000	2,006
32	Telangana	2,340	256	1,174	1,243
33	Tripura	150	-	-	657
34	Uttar Pradesh	8,881	4,700	12,103	5,434
35	Uttarakhand	1,309	326	987	1,095
36 West Bengal		3,924	1,629	4,644	1,689
Total		91,180	33,306	1,28,087	54,116

Note: Houses occupied are also inclusive of houses occupied during 2016-18 which were constructed during preceding years.